5

especially the view of the new Minister in charge of Education with regard to this question of giving representation to students on the management bodies of the universities. It is well known, Sir, that all the world over there has been the trend in recent years to associate the representatives of students in the management bodies of the universities because that is the only solution to the present problem of student indiscipline. because there are certain genuine grievances which only students could represent and get redressed. Therefore, I would like to know the view of the Minister on this question, the view of the Committee apart, because the committees are actually appointed by the Government and they take any amount of time to come to a decision. But, if the Ministry is inclined to the view that the students should be represented, then I think it makes matters much easier. The Committee's report can be taken up later.

SHRI SIDDHARTHA SHANKAR RAY: I appreciate the contentions put forward by the hon. Member, but I feel that it would be highly improper for me at this stage to make any statement when a committee is going into the matter.

SHRI A. D. MANI: May I ask the Shiksha Mantri whether the Committee which has been appointed by the University Grants Commission has taken evidence in depth from students' organisations on this subject because there is a feeling among students' organisations that their views have been neglected and completely ignored by the authorities? May I ask him whether the Committee perhaps has gone out of the way to get . . .

SHRI SIDDHARTHA SHANKAR RAY: The Chairman of this Committee is Mr. P. P. Gajendragadkar, ex-Chief Justice of the Supreme Court, and I have no doubt whatsoever that in coming to a decision, the Committee will look objectively into all matters. Whether or not any particular students' organisation has been called before this Committee, I am not in a position to say at the present moment, but I understand the views of the student representatives have been taken in some cases.

## Central Schools

\*32. SHRI J. S. TILAK :† CHAUDHARY A. MOHAM-MAD :

Will the Minister of EDUCATION AND SOCIAL WELFARE/ शिक्षा ग्रौर समाज कल्यारण मन्त्री be pleased to state :

- (a) the number of Central Schools with common curricula and standards so far established in the country;
- (b) what are the rules for admission to them, and whether the fees charged there is the same as in Government aided schools;
- (c) the names of the cities where they have been located; and
- (d) the names of the cities where new Central Schools are likely to be opened during the year 1971-72?

शिक्षा श्रौर समाज कल्याए मंत्रालय में उप-मंत्री (श्री डी॰ पी॰ यादव): (क) से (घ). विवरण सभा पटल पर रख दिया गया है जिसमें श्रपेक्षित सूचना दी गई है। [देखिये परिशिष्ट 76, अनुपत्र संख्या 2]।

‡[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE/ शिक्षा और समाज कल्याए मंत्रालय में उप-मंत्री (PROF. D. P. YADAV): (a) to (d). The required information is contained in the statement placed on the Table of the Sabha. [See Appendix LXXVI, Annexure No. 2].

SHRI J. S. TILAK: Sir, may I know whether: (i) the expenditure on these Schools is entirely borne by the Centre or it is shared between the Centre and the States; (ii) the Government has any phased programme for the opening of these schools in all important cities and places where new public sector projects are coming up; and (iii) how far the results of these schools compare with the results of some of the best schools in our country?

PROF. D. P. YADAV: So far as

†The question was actually asked on the floor of the House by Shri J. S. Tilak,

‡ [ ] English translation.

7

opening of the Kendriya Vidyalayas are concered, preference is given firstly to the defence personnel and then to the transferable Central Government employees. cities where these schools are to be opened are: B. S. F. Jodhpur, Delhi, Bombay, Dharangadhara, Dundigal, Hashimara, Chandi Mandir, Narangi-all these places and mostly the important cities of India have been covered under this scheme. Regarding the phased programme, we have already 130 Kendriya Vidyalayas now and we are going to have 13 more. Out of the 13 more, we shall be giving preference to the defence personnel and then some will be coming to our public also.

SHRI J. S. TILAK: What about other two questions, (i) whether the State Government shares some expenditure of the schools; and how the results compare with other schools?

PROF. D. P. YADAV: No, the State Government is not sharing any expenditure.

SHRI SWAISINGH SISODIA: are the criteria of the policy under which new Central schools are opened?

PROF. D. P. YADAV: I have already detailed it. We give first preference to the places where there are assemblies of the defence personnel and second preference is given to the Central Government employees and so on.

SHRI T. V. ANANDAN: Sir, from the statement submitted to the House, it is found that there are about 130 schools in the country controlled by the Centre. Is the Government aware that there is a school in Tiruchirapalli, that has started with the assistance of the Southern Railways is under the orders of closure? If it is the intention of the Government to spread education, especially Hindi, particularly in an area like Tamil Nadu, where already so many protests are going on, is it not your duty to spread these schools? Instead of closing them down, you must open these schools. I know whether these schools with a primary section where children below 10 years of age of the Central Government employees are being imparted education, are going to be closed in the academic year 1971-72? want a categorical answer whether this school is going to he closed or not.

PROF. D. P. YADAV: So far as this question is concerned. I may mention that till today we have been imparting education in these schools through the Hindi and English medium and the suggestion of the hon. Member will be taken into consideration and it is a policy matter. I am not in a position to answer immediately.

SHRI A. P. CHATTERJEE: As the hon. Minister stated before the House, as far as the Central Schools are concerned, may I know whether they are established on the ground of separate favouritism for Government servants and defence personnel? If so, what are the reasons? Why can't the defence personnel and the Government servants integrate themselves into the regional schools and the different regions in which they have been situated?

PROF. D. P. YADAV: So far as the defence personnel are concerned, they are mostly transferable or remain on tour owing to some important duties. So we have given a preference to them. It is not a fact that we are giving favours to them but we give preference to them.

श्री जगदीश प्रसाद माथुर : शिक्षा के क्षेत्र में ग्रापने दोहरी व्यवस्था की है। स्थानीय जितने स्कूल हैं वहां की राज्य सरकारें उन्हीं स्कूलों में चाहे डिफेंस परसोनेल हों चाहे सेंट्ल गवर्नमेंट के एम्पलाइज हों, उनको शिक्षा देती हैं, लेकिन भ्रापने कुछ स्थानों पर शिक्षा के क्षेत्र में दोहरी व्यवस्था करके कुछ को अच्छी शिक्षा देने का प्रबन्ध किया है जब कि वहीं प्रांतीय सरकारों की स्रोर से उतनी स्विधाजनक शिक्षा नहीं मिलती है। तो यह जो भेदभाव की नीति चल रही है श्रौर समाजवादी सरकार ने इस प्रकार से जिक्षा के क्षेत्र में जो विभिन्न स्तर रखे हैं, इस प्रकार की नीति पर क्या श्राप पुनर्विचार करने को तैयार हैं।

प्रो० डी० पी० यादव: जहां तक नीति का प्रश्न है उसमें सरकार यह स्पष्ट होना चाहती है कि सेंट्रल स्कूल ग्रागेंनाइजेशन जो था उसको हम लोग कर रहे थे। केन्द्रीय सरकार में जो इम्पार्टेंट ग्रौर जरूरी लोग थे

उन लोगों के लिए हम लोगों ने ये केन्द्रीय विद्यालय खोले थे। जहां तक स्तर का सवाल है, हमारे पास कुल मिला कर 7 करोड़ लड़के हैं, 20 लाख शिक्षक हैं। तो 7 करोड़ ग्रौर 20 लाख की जो यह समस्या होगी, इस पर एजुकेशन बजट पर बहस की जाय ग्रौर बाद में इसको उठाया जाय।

श्री महावीर त्थागी : मैं यह बता देना चाहता हूं कि बहुत ग्रच्छा जवाब दिया है।

SHRI K. P. MALLIKARJUNUDU: The Minister stated that he wanted to set up schools in all important cities of India. May I know whether there is any proposal before the Government to set up a school at Vijayawada which is the second biggest city in Andhra Pradesh? Secondly, I want to know what language has been adopted as the medium of instruction in these Central schools.

PROF. D. P. YADAV: So far as opening a school in Vijayawada is concerned at some places we open a school if we get 15 acres of land free of cost and about Rs. 16 lakhs. If some voluntary organisation comes forward then we shall examine this case. Otherwise on our part we are examining it very carefully. So far as the medium it concerned I have already narrated that Hindi and English is the medium and later on when the policy matter will be decided it will come.

श्री ना० कृ० शेजवलकर: क्या माननीय मन्त्री जी बतायेंगे कि इन सारे विद्यालयों में जो ग्रध्यापक हैं उनके वेतन समान हैं? दूसरे, क्या मन्त्री जी यह भी बतायेंगे कि इन विद्यालयों मैं जो विद्यार्थी शिक्षा प्राप्त करते हैं उनके लिए कोई शंख्या भी आपने निर्धारित की है उनकी ग्रावश्यकता को देखते हुए? उदाहरण के लिए ग्वालियर में ए० जी० ग्राफिस भी है ग्रौर वह आर्मी का सेंटर भी है। तो वहां के लिए ग्राप क्या कोई संख्या बढ़ाने का विचार कर रहे हैं या नहीं?

PROF. D. P. YADAV: This does not arise out of this Question, Sir.

SHRI N. K. SHEJWALKAR: Why not?

प्रो० डी० पी० यादव : जहां तक समान वेतन का सवाल है उसमें हमारे वेतन सभी जगह समान हैं। जहां तक माध्यम का सवाल है, अब तक...

श्री ना० कु० रोजबलकर: मैंने पूछा है कि इन विद्यालयों में विद्यार्थियों की संख्या निर्धारित करने के बारे में क्या श्रापने कोई नीति निर्धारित की है? यदि की है तो उसका मापदंड क्या है? मैंने उदाहरण के लिए कहा कि ग्वालियर में श्रामी सेंटर भी है और वहां ए० जी० का आफिस भी है और जो सेंट्रल इम्प्लाइज हैं उन के लिए श्राप कितनी संख्या रखेंगे इस पर विचार करके श्राप ने कोई संख्या निर्धारित की है या नहीं?

प्रो० डी० पी० यादव : श्रभी उसकी संख्या 40 के करीब श्राती है । बढ़िया पढ़ाई के लिए हमने यह संख्या मान रखी है । ग्रगर देखेंगे कि संख्या बढ़ाई जा सकती है तो हम उसके लिए कोशिश करेंगे ।

श्री राजनारायएा : श्रीमन, मैं सरकार से जानना चाहता हूं कि समान पाठ्यफ्रम का ग्रर्थ क्या है ? क्या उसका ग्रर्थ समान शिक्षा ग्रौर समान शिक्षा व्यवस्था है या नहीं ? मैं इसका मतलब थोड़ा भ्रौर खोल दं इसलिए कि शायद उनको समभने में दिक्कत हो। जैसा सरकार मानती है कि जितने यह फैंसी स्कूल हैं उनमें एक समान पाठयक्रम हो. लेकिन एक स्कूल में पढ़ने पर एक लड़के पर 200 रुपया खर्च होता है ग्रौर उसी पाठ्यक्रम को दूसरे स्कूल में पढ़ने पर 10 रुपया खर्च होता है श्रौर यह चीज सरकार की समान पाठयक्रम की नीति को वर्वाद करती है। इस लिए मैं जानना चाहता हूं कि क्या भारत की सरकार जो अपने को समाजवादी सरकार कहने में, ऐसा कह कर चिल्लाने में श्रघाती नहीं है वह क्या समान शिक्षा की व्यवस्था को चालू करने के लिए उद्यत है ? और समान पाठ्यक्रम में समान शिक्षा की व्यवस्था शामिल है या नहीं ?

प्रो० डी० पी० यादव: यह केन्द्रीय विद्यालयों से संबन्धित क्वेश्चन है इसलिए राजनारायरा जी ने जो कहा वह मैं समभता हूँ कि इसके बाहर की चीज है। इसको बाद में डिटेल किया जाय तो ग्रच्छा रहेगा।

श्री राजनारायएा : ग्राप बुजुर्ग भी हैं ग्रौर हमारे चेयरमैन भी हैं। अगर केन्द्र की ग्रोर से कोई स्कूल खुले ग्रौर उसमें पढ़ाई पर 200 रुपया खर्च हो ग्रौर कारपोरेशन के किसी स्कूल में पढ़ाई पर 20 रुपया खर्च हो तो वह विषमता क्यों ? तो समान पाठ्यफ्रम के मायने क्या ?

श्री सभापति : यह सवाल केन्द्रीय स्वूलों के सम्बन्ध में है। श्राप जनरल पालिसी के बारे में पूछ रहे हैं।

श्री राजनारायएा : क्या केन्द्र की स्रोर से जो स्कूल खोले जायेंगे उनमें क्या उतना ही खर्च होगा जितना कि कारपोरेशन या म्युनि-सिपल बोर्ड या जिला परिषदों के स्कूलों में होता है ?

प्रो० डो० पी० यादव : जब तक हम लोग इस को कांकरेंट नहीं बनाते हैं तब तक ऐसा करना मुश्किल होगा।

Foreign Exchange Spent on Tours by Ministers

\*33. SHRI S. A. KHAJA MOHIDEEN: Will the Minister of FINANCE 福市 中河

be pleased to state:

- (a) the total amount for foreign exchange spent on tours by the Council of Ministers during the last two years, year-wise; and
- (b) the amount of foreign exchange spent on each Minister during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

वित्त मंत्रालय में राज्य मंत्री (SHRI K. R. GANESH): (a) and (b). The requisite information for the financial years 1969-70 and 1970-71 is being collected and will be laid on the Table of the House as soon as available.

SHRI S. A. KHAJA MOHIDEEN: I would like to know from the hon. Minister how many Ministers have availed of foreign exchange for official tours and how many for private tours.

SHRI K. R. GANESH: The hon. Member has asked how many Ministers have taken foreign exchange for official tours and how many for non-official tours. I do not have the exact figures at my disposal at the moment. Most Ministems who have gone on official tour and if there is any correction I shall make it later.

श्री ना० कृ० शेजवलकर : यह समय प्रश्नों के लिए निर्धारित किया गया है श्रौर बहुत मुश्किल से प्रश्न श्राते हैं श्रौर उसके बाद भी पूरी इंफार्मेशन न श्राये तो मुश्किल होगी। दुबारा लिस्ट में श्राने पर इसके श्राने में दिक्कत होगी। इसको श्रागे के लिए रख लीजिए।

श्री राजनारायए : मेरा एक व्यवस्था का प्रश्न है । नित्य प्रति इस सदन की शोभा और महत्ता की चर्चा होती है । मैं जानना चाहता हूं कि क्या किसी मंत्री को बिना तैयार हुए सदन में ग्राकर उत्तर देना चाहिए ।

SHRI N. K, SHEJWALKAR: It is mala fide; they want to avoid.

श्री राजनारायण : मैं निवेदन करना चाहता हूं और मुभे अफसोस है कि इस समय श्री पुरुषोत्तम दास टंडन यहां नहीं हैं। वे श्रीमती विजय लक्ष्मी पंडित को भी डांट देते थे। वह मिनिस्टर थीं। The Minister should be come prepared; sit down वह बैठा देते थे। आप इतने उदार हो गये हैं कि आप की उदारता से ये मिनिस्टर कर्तव्यविहीन होते चले जा रहे हैं। मैं आप से निवेदन करना चाहता हूं कि आप इस सदन में इतने दिनों से हैं। एक